

**O.I.H**

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA**

**UNSTARRED QUESTION NO. 612  
TO BE ANSWERED ON FEBRUARY 04, 2021  
PMAY BENEFICIARIES IN CHHATTISGARH**

**NO. 612. SHRI SANTOSH PANDEY:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the total number of beneficiaries of Rajnandgaon and Kabirdham districts of Chhattisgarh which got benefitted under Pradhan Mantri Awas Yojana-Urban;**
- (b) the number of such beneficiaries who got the fund of first installment but not received second or third installments despite fulfilling all formalities, district-wise; and**
- (c) the reasons therefor?**

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI HARDEEP SINGH PURI)**

**(a): A total of 20,452 houses in Rajnandgaon District and 7,681 in Kabirdham District have so far been sanctioned in the State of Chhattisgarh under different verticals of the Pradhan Mantri Awas Yojana-Urban (PMAY-U).**

**(b)& (c): As per the information provided by the State Government of Chhattisgarh, there are no such beneficiaries who have got the fund of first installment but not received second or third installments despite fulfilling all formalities, as per the scheme guidelines.**

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